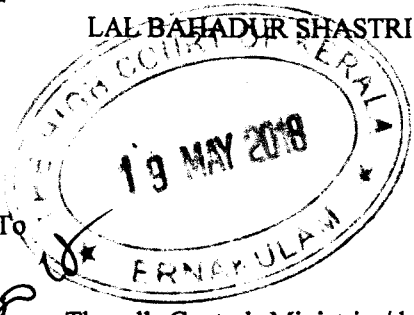


VACANCY CIRCULAR
No. A-12011/17/2011-ADM
Government of India,

Department of Personnel & Training,

LAL BHADUR SHASTRI NATIONAL ACADEMY OF ADMINISTRATION, MUSSOORIE



43872

Dated: 20th April, 2018

The all Central Ministries/departments/Chief Secretaries of State Government/UTs and Vice Chancellors of all Universities/Institutions/Registrars (High Courts) (As per list attached).

Sub: Filling up of the following post in Lal Bahadur Shastri National Academy of Administration, Mussoorie.

Sir,

I am directed to say that it is proposed to fill up the following posts in the Lal Bahadur Shastri National Academy of Administration, Mussoorie on deputation (including short-term contract) basis. Scale of pay, eligibility conditions i.e. qualifications and experience, period of deputation and duties etc. for the post are indicated below:

- ① Name of the Post : **Professor of Law**
- Pay Scale : **Level 13A (Rs. 131100 – 216600) in Pay Matrix (PB-4 Grade Pay Rs. 8900 pre-revised)**
- Method of recruitment : **Deputation (including short-term contract) basis**
- Classification of the post : **General Central Service Group 'A' Gazetted**
- No. of posts : **One (The number of vacancy may increase/decrease).**

Eligibility

Officer of the Central Government or State Governments or Union territories or Public Sector Undertakings or Universities or Recognized Research Institutions or Autonomous or Semi-Government or Statutory Organisations :-

Eligibility Service for Deputation in terms of Scale of Pay

- a) (i) Holding analogous posts on regular basis; or
- (ii) With two years' regular service in posts in level 13 (Rs. 118500 -214100) [PB-4 Rs. 37400-67000 plus Grade Pay Rs. 8700/- (pre-revised)] or equivalent; or
- (iii) With six years' regular service in posts in level 12 (Rs. 78800–209200) [PB-3 Rs. 15600-39100 plus Grade Pay Rs.7600/- (pre-revised)] or equivalent; or
- (iv) With eleven years' regular service in posts level 11 (Rs. 67700–208700) [PB-3 15600-39100 plus Grade pay Rs. 6600/- (pre-revised)] or equivalent; and

- b) Possessing the educational qualifications and experience as prescribed below:

Essential Qualifications

- 1(i) Master Degree in Law (LL.M) from a recognised University or equivalent.
- (ii) ten years' experience in imparting training or teaching or research in legal affairs or in administration or in judicial service or ten years' practical experience at Bar as an advocate of which three years should be in a High Court as a Senior Advocate. OR
2. (i) Degree in Law (LL.B.) from a recognized University or equivalent;
- (ii) twelve years' experience in a state judicial service out of which five years should be at the level of Additional District Judge and session judge or above. OR

Twelve years' practical experience at the Bar of which five years should be in a High Court as a Senior Advocate. OR

Twelve years' experience in imparting training or teaching or research in legal affairs or in administration.

DESIRABLE :

- (i) Experience as District Judge and Sessions Judge; or
- (ii) Doctorate Degree in Law from a recognized University or equivalent.

Duties and responsibilities of the posts of Professor of Law include: Teaching, Training, Counselling, Preparation of Reading Material, Setting of Examination Paper, functions of Course Co-coordinator/Associate Course Coordinator etc.

- (2) **Name of the Post** : **Principal System Analyst**
Pay Band & Grade Pay : **Level 12 in Pay Matrix**
Method of recruitment : **Deputation (including short-term contract)**
Classification : **General Central Services, Group 'A' Gazetted Non-Ministerial**
No. of posts : **One (The number of vacancy may increase/decrease)**

Officers under Central or State Governments or Union territory Administrations or Public Sector Undertakings or Universities or Recognised Research Institutions or Semi-Government or Autonomous bodies or Statutory organisations:-

- (i) Holding analogous post on regular basis in the parent cadre/department; or
- (ii) With five years' service in the grade rendered after appointment thereto on a regular basis in posts in Level 11 in the pay matrix [Pay Band-3, Rs. 15600-39100/- with Grade Pay of Rs.6600/- (pre-revised)] or equivalent in the parent cadre or department; and

- b. Possessing the following educational qualifications:

Essential Qualifications:

- (a) (i) Master's Degree in Computer Application or Computer Science or Information Technology with 8 years of Experience in the field of programming or Information System (in design, development and organizing computerized information storage and retrieval system) in a Government Office or Public Sector Undertaking or Autonomous Body or Statutory Body or in any recognized institution; or
- (ii) Bachelor's in Engineering (Computer Engineering or Computer Science or Information Technology) with nine years or experience in the field of programming or Information System (in design, development and organizing computerized information storage and retrieval system) in a Government Office or Public Sector Undertakings or Autonomous Body or Statutory Body or in any recognized institution.

Duties and responsibilities of the Post include:

Promotion, Planning, Design and Development of Computerisation service of LBSNAA, Mussoorie. Assist in the overall functioning of the Computer Centre and provide technical services to staff as required. To maintain the website, development and maintenance of networking portal, E-office, Re-designing the website, online learning, administer the systems, network and day to day office facilities in the Office Maintenance and Hardware Support. Formulate and implement strategies to continually upgrade the network, handling the files of computer centre etc.

Age Limit:

The maximum age limit for appointment on deputation (including short-term contract) shall be not exceeding 56 years as on the closing date of receipt of applications.

Period:

Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed four years for all the above mentioned posts.

The candidate selected to the post of Professor of Law will be entitled to training allowance @ 24% of his basic pay in the parent department, in lieu of deputation allowance, if deputationist opts for the pay scale of his parent department.

It is requested to circulate the vacancy and forward the application of the officers who are willing and fulfill the eligibility criteria and can be spared immediately in the event of their selection to this Academy in the prescribed proforma as at Annexure-I, complete in all respects along with documents (cadre clearance, Integrity certificate, vigilance clearance, Major/Minor penalty imposed during the last ten years and up-to-date ACRs dossiers (or photocopy of ACRs for the last 5 years duly attested on each page by Gazetted Officer) within 60 days from the date of publication in the Employment News.

Note The details of the vacancy along with prescribed form are available on the LBSNAA Website <http://www.lbsnaa.gov.in>

R. Sridhar
2/12/16

(C. Sridhar)
Deputy Director (Sr.) &
Incharge Administration

Hindi version follows

BIO-DATA/ CURRICULUM VITAE PROFORMA

1. Name and Address (In Block Letters)	
2. (A) Telephone No. Fax No. & e-mail address	
3. Date of Birth (In Christian era)	
3.1. Date of entry into service	
3.2. Date of retirement (if any)	
4. Educational qualifications	
5. Which of the educational and other qualifications mentioned for the post are satisfied. If any qualification has been tested or equivalent to the one prescribed in the Rules, state the authority for the same.	
Qualifications/ Experience required as mentioned in the advertisement/ vacancy circular	Qualifications/ Experience possessed by the officer
Essential	Essential
A) Qualification	A) Qualification
B) Experience	B) Experience
Desirable	Desirable
A) Qualification	A) Qualification
B) Experience	B) Experience
5.1 Note: The candidate needs to be amplified to indicate essential and Desirable Qualifications as mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of Circular and issue of Advertisement in the Employment news.	
5.2 In the case of Degree and post Graduate Qualifications Elective/ main subjects and subsidiary subjects may be indicated by the candidate.	
6. Please state clearly whether in the light of entries made by you above, you meet the requisite Essential Qualifications and work experience of the post.	
6.1 Note: Borrowing Departments are to provide their specific comments/ views confirming the relevant Essential Qualification/ Work experience possessed by the Candidate (as indicated in the Bio-date) with reference to the post applied.	